

Central Administrative Tribunal, Principal Bench

Original Application No. 1198 of 2004
M.A. No. 997/2004

New Delhi, this the 14th day of May, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. Harish Chandra Upreti
House No. B-4/13,
Sadatpur Colony, Street No. 2
Karawal Nagar Road,
Delhi-94
2. Rakesh Singh,
1289/III, N.H. 4,
Faridabad, Haryana
3. All India Association of Investigators,
(Through its General Secretary) (Ajay Saxena)
NSSO (FOD), Level No. 4-7
East Block No. 6,
R.K. Puram, New Delhi

... Applicants

(By Advocate: Mrs. Prasanthi Prasad)

Versus

1. Union of India,
Through its Secretary,
Ministry of Statistics & P.I.
Sardar Patel Bhawan,
New Delhi
2. Additional Director General
NSSO (FOD), Level No. 5-7
East Block,
R.K. Puram, New Delhi

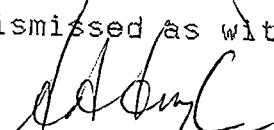
... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that she may be permitted to withdraw the present petition with liberty to file a fresh one.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/dkm/